

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.132/04

Friday this the 12th day of March 2004

C O R A M :

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T.NAYAR, ADMINISTRATIVE MEMBER

T.K.Sasidharan Kartha
Chief Commercial Clerk,
Grade III, Southern Railway,
Ernakulam Jn.

Applicant

(By Advocate Mr.K.A.Abraham)

Versus

1. Union of India represented by
Chairman, Railway Board,
Rail Bhavan, New Delhi - 110 001.
2. General Manager,
Southern Railway, Chennai-3.
3. Divisional Railway Manager,
Southern Railway, Trivandrum-14.
4. Senior Divisional Personnel Officer,
Southern Railway, Trivandrum-14.

Respondents

(By Advocate Mr.P.Haridas)

This application having been heard on 12th March 2004 the
Tribunal on the same day delivered the following :

O R D E R

HON'BLE MR. A.V.HARIDASAN, VICE CHAIRMAN

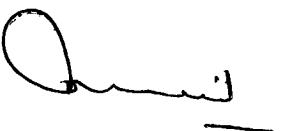
The applicant, Chief Commercial Clerk Grade III, Southern Railway, Ernakulam Jn. has filed this application aggrieved by the alteration of his seniority position in Annexure A-1 to that in the provisional seniority list (Annexure A-5). Aggrieved by the proposed alteration the applicant has submitted a representation on 11.11.2003 (Annexure A-6) to the 4th respondent.

2. When the application came up for hearing Shri.P.Haridas took notice on behalf of the respondents. The counsel on either

side agree that the application may be disposed of directing the 4th respondent to consider Annexure A-6 representation of the applicant and to give the applicant an appropriate reply within a reasonable time.

3. In the light of the above submissions made by the counsel on either side the application is disposed of directing the 4th respondent to consider Annexure A-6 representation of the applicant and to give the applicant an appropriate reply within a period of two months from the date of receipt of a copy of this order. No order as to costs.

(Dated the 12th day of March 2004)


T.N.T. NAYAR
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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